

MW was sanctioned for execution by the State Government in March, 1993. The latest cost of the project is Rs.77 crores (March, 1991 price level). The State Government is considering the execution of the project with private participation. The commissioning of this project is expected during the 10th Plan.

Rammam Stage-II hydroelectric project with an installed capacity of 4 x 12.5 MW was accorded investment approval in April 1977 at a cost of Rs. 24.19 crores and the project was to be commissioned in 1982-83. Due to delays attributable principally to agitation in the hill areas, contractual problems etc., two units were commissioned in September, 1995 and the other two units in January/February, 1996. The latest cost of the project is Rs. 125 crores (1993 price level).

(c) and (d). While the delay in completion of the project has resulted in financial loss to State Government not only by way of loss of revenue on account of loss of generation but also due to the escalation in project cost, the Central Government does not propose any steps to compensate for these losses.

[Translation]

Telemedicine System

118 SHRI SATYADEO SINGH :
SHRI VINAY KATIYAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any proposal to launch a telemedicine system is under consideration of the Government to enable the people to take advice over the telephone from the medical specialists of world fame;

(b) if so, the salient features of this system and the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHEVRANI) : (a) No, Sir

(b) and (c). Question does not arise

[English]

Shortage of Fertilizers

119 DR T SUBBARAMI REDDY : Will the Minister of AGRICULTURE be pleased to state;

(a) the details of urea and other fertilizers demanded by the various State Governments and quantum actually supplied to them during the last

three years alongwith the reasons for the short supplies if any;

(b) whether such shortages have affected Kharif and Rabi production in 1995-96;

(c) whether most of the State Governments have experienced acute shortage of urea and other kinds of fertilizers for the last three years; and

(d) if so, the steps being taken or proposed to be taken by the Government to tackle the situation and to ensure adequate supply of urea and other fertilizers to State Government as per their requirements?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The table below gives the details of demand by the various State Governments and supply of urea which was under statutory price control, during the years 1993-94, 1994-95 and 1995-96 :

| Year | (Lakh tonnes) | |
|---------|----------------------|--------|
| | Assessed Requirement | Supply |
| 1993-94 | 163.54 | 182.70 |
| 1994-95 | 172.52 | 187.17 |
| 1995-96 | 189.09 | 210.26 |

A statement indicating the consumption of fertilizers, including urea in the country during 1993-94, 1994-95 and 1995-96 is enclosed

(b) to (d). The availability of all fertilizers under statutory price control, including urea, in the country during 1993-94, 1994-95 and 1995-96 was by and large, satisfactory in most of the States and was adequate to support the targetted production levels.

The Government of India monitors supplies of urea to each State on regular basis to ensure adequate availability. Localised shortages were, however, reported from some States and immediate action was taken to remove shortages by augmenting supplies.

STATEMENT

Consumption of Fertilizers

| S.No. | Product | (Lakh Tonnes) | | |
|-------|---------------------|---------------|---------|------------------------|
| | | Consumption | | |
| | | 1993-94 | 1994-95 | 1995-96 (Estimated) |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Urea* | 158.10 | 171.12 | 186.98 |
| 2. | Ammonium Sulphate** | 5.91 | 5.48 | 6.13 |
| 3. | Ammonium Chloride** | 1.39 | 1.15 | 4.22 |

| 1 | 2 | 3 | 4 | 5 |
|----|----------------------------|-------|-------|-------|
| 4. | Calcium Ammonium Nitrate** | 6.29 | 5.06 | 4.49 |
| 5. | Di-Ammonium Phosphate | 34.80 | 35.86 | 36.86 |
| 6. | Single Super Phosphate | 23.52 | 26.26 | 29.50 |
| 7. | Complex Fertilizers | 31.60 | 39.74 | 38.45 |
| 8. | Muriate of Potash | 10.52 | 12.70 | 14.36 |

* Under Statutory price control

** These were under statutory price control during 1993-94. Decontrolled on 10.6.1994

[Translation]

Ban on Agricultural Products

120. SHRI AMAR PAL SINGH :
KUMARI UMA BHARTI :

Will the Minister of AGRICULTURE be pleased to state .

(a) whether the Government have imposed ban on some agricultural products,

(b) if so, the name of such products and the reasons for imposing ban;

(c) whether the Government have now proposed to lift the ban on those agricultural products, and

(c) if so, the time by which final decision in this regard is likely to be taken?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir

(b) to (d). No relevant

[English]

Employment to All

121. SHRI HARIN PATHAK : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether there is any new proposal under consideration of the Government to provide employment to all educated and uneducated skilled/unskilled persons in the country particularly in the State of Gujarat;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). There is no new proposal under consideration of the Central Government. Expansion

of employment opportunities through growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and the decentralised manufacturing sector, urban informal sector and services is a thrust area in the Five Year Plans. Special Employment Schemes are being implemented in Gujarat also. Policies for employment generation will be examined by the reconstituted Planning Commission, for the formulation of the Ninth Five Year Plan.

Import of Urea

122. SHRI BANWARI LAL PUROHIT :
SHRI ANANT KUMAR :
SHRI SUDHIR GIRI .

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the National Fertilizers Limited imported urea from Romania during the last March and the same is lying unused in the warehouses in West Bengal.

(b) if so, the facts and details in this regard.

(c) whether the Government propose to probe the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (d) M/s National Fertilizers Limited (NFL) had entered into a contract with M/s TURNU, SA Romania on 4.11.95 for the import of 40,000 MTs of urea on Government account

Against this contract, 26,525 MTs of urea was shipped in vessel "Sea Venus" which was handled initially at Cuddalore Port and, subsequently, at Sagour Port. The entire material discharged at Cuddalore (about 8000 MTs) was found to be of standard quality. Out of the balance material which was discharged at Sagour Port, 6514 MTs of urea was found to meet the quality specifications as prescribed in the Fertilizer (Control) Order, 1985. The balance 11,736 MTs was reported to be deficient in terms of particle size specifications.

NFL have been issued a notice of imposition of penalty for the deviation found in particle size of the material imported by them.

M/s. Hindustan Lever Limited (HLL), the handling agents at Sagour Port, have been advised not to release the non-standard quantity of urea for direct agricultural use and to follow the procedure laid down under the Fertilizer (Control) Order, 1985 for its disposal. M/s HLL have applied to the competent authority for necessary permissions